

financial year. At present, Japanese Yen loans have a repayment period of 30 years including a grace period of 10 years and carry interest at the rate of 2.5 per cent p.a.

Senior officers in the Department of Income Tax

1046. SHRI SANGH PRIYA GAUTAM: Will the Minister of FINANCE be pleased to state:

(a) what is the total number of Commissioners of Income-tax (CIT) and the officers above the rank of Commissioners in the department in the country and what is the number out of them of those belonging to the Scheduled Castes and the Scheduled Tribes;

(b) what is the total number of Commissioners of Income-tax who have prematurely retired during the last five years and how many of them belonged to the Scheduled Castes; and

(c) what is the number of officers in the department who are under suspension facing charges of supersession, removal and dismissal and inquiries and investigations by C.B.I. and what is the number out of them who belong to the Scheduled Castes?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) There are 303 officers of the rank of Commissioner of Income-tax and above in the Income-tax department out of whom 18 belong to Scheduled Castes and 8 belong to Scheduled Tribes.

(b) During the last five years 10 Commissioners of Income-tax have been prematurely retired under Fundamental Rule 56(j) out of whom 3 belong to the Scheduled Castes.

(c) 21 Gazetted Officers of the Income Tax department are under suspension out of whom 4 belong to Scheduled Castes.

149 Gazetted officers of the Income-tax department are facing major

penalty proceedings out of whom 21 belong to Scheduled Castes.

31 Gazetted officers of the Income Tax department are facing investigations in which FIR has been registered by the C.B.I. Out of these 4 belong to Scheduled Castes.

Busting of Gold Smuggling Racket by DRI

1047. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Directorate of Revenue Intelligence has busted a major racket of gold smuggling and Hawala transactions to the tune of Rs. 50 crore in New Delhi during the month of April, 1990;

(b) if so, what are the details of the persons arrested in this connection;

(c) what are the details of the articles, cash, jewellery and other incriminating documents etc. seized during the raids; and

(d) what further actions are being contemplated by the Government against the persons involved?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) Two brothers named Sanjay and Lalit Goel residents of 214, Vivekananda Puri, New Delhi have been arrested.

(c) As a result of various searches conducted by the officers of Directorate of Revenue Intelligence, 200 foreign marked gold biscuits of 10 tolas each valued at Rs. 79.78 lakhs and a sum of Rs. 5.92 lakhs in Indian currency, and a large quantity of imported medical and surgical equipment etc. have been recovered and seized. Certain documents have also been seized which indicate that during the period of about twelve months preceding the search, the